

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 15

C.P.(IB)255/MB/2022

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON 11.11.2022

NAME OF THE PARTIES: -

Nilam Mittal
V/s
Omkar Realtors & Developers Pvt Ltd

Appearance (via video-conference):

For Applicant	: Adv. Ashok Singh
For Respondent	: Adv. Mohanish Chaudhari i/b Adv Surendra Vishwakarma

Section 7 of IBC, 2016

ORDER

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on **25.11.2022**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)